

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
STARRED QUESTION NO. 5
ANSWERED ON 20/07/2026**

URBAN HOUSING SHORTAGE AND PROGRESS UNDER PMAY-U 2.0

***5. SHRI AJAY MAKAN:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the latest assessment of the housing shortage in urban areas of the country;
- (b) the total number of houses sanctioned and completed under Pradhan Mantri Awas Yojana-Urban (PMAY-U) 2.0 as on date and the central assistance released against them;
- (c) whether there is a gap between the assessed shortage and the houses sanctioned so far and if so, the reasons therefor; and
- (d) the measures being taken to bridge this gap within the mission period?

ANSWER

**THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI MANOHAR LAL)**

- (a) to (d): A statement is laid on the Table of the House.

**STATEMENT REFERRED IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 5*
FOR 20.07.2026 REGARDING URBAN HOUSING SHORTAGE AND PROGRESS UNDER
PMAY-U 2.0**

(a) to (d): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The Scheme Guidelines may be accessed at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>.

Ministry of Housing and Urban Affairs (erstwhile Ministry of Housing and Urban Poverty Alleviation) constituted a Technical Group (TG-12) on estimation of urban housing shortage of the country for the Twelfth Five-Year Plan (2012-17). As per the Report of this Committee, the total housing shortage at the beginning of the 12th Plan period i.e. in 2012, was 187.8 lakh. It was also assessed that housing shortage was more in Economically Weaker Section (EWS)/ Lower Income Group (LIG) segment which are focused beneficiaries in PMAY-U and PMAY-U 2.0.

PMAY-U adopts a demand driven approach wherein States/ UTs were requested to undertake demand survey for assessing demand of housing in urban areas through their Urban Local Bodies (ULBs)/Implementing Agencies. The assessed demand reported by States/ UTs in 2017-18 was around 112 lakh. Based on the demand survey and selection of beneficiaries, the project proposals are prepared and approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States/UTs for further consideration of release of Central Assistance by the Central Sanctioning and Monitoring Committee (CSMC). Eligible citizens are also allowed to apply through Unified Web Portal of PMAY-U 2.0 with all details on the portal. States/UTs/ULBs validate the beneficiaries as per the eligibility criteria of the scheme guidelines and selection/scrutiny of beneficiary lists are done by the States/UTs. The Unified Web Portal for submitting the online applications may be accessed through <https://pmay-urban.gov.in>.

Based on the project proposal submitted by States/UTs, a total of 127.68 lakh houses including 16.20 lakh under PMAY-U 2.0 have been sanctioned by the Ministry, so far. Out of which, 121.03 lakh houses have been grounded and 99.07 lakh are completed/ delivered to the beneficiaries across the country as on 13.07.2026. A total of ₹2.12 lakh crore of Central Assistance has been approved of which ₹1.81 lakh crore has been released so far based on the compliances submitted by States/UTs. The State-wise details of number of houses sanctioned, grounded and completed/delivered to the beneficiaries is at Annexure. The progress of the scheme can also be accessed on the PMAY-U dashboard (<https://dashboard.pmay-urban.gov.in>).

Annexure referred in reply to RSSQ No. 5 due for 20-07-2026

State-wise details of number of houses sanctioned, grounded and completed/delivered under PMAY-U & PMAY-U 2.0

Sr. No.	Name of the State/ UT	Houses Sanctioned (NOs)	Houses Grounded (NOs)	Completed/ Delivered (NOs)
1	Andhra Pradesh	19,67,971	18,70,787	11,38,126
2	Bihar	4,66,855	4,25,630	2,02,188
3	Chhattisgarh	3,46,253	3,08,753	2,68,384
4	Goa	3,180	3,180	3,180
5	Gujarat	11,35,670	10,40,736	9,93,987
6	Haryana	1,36,108	87,475	74,658
7	Himachal Pradesh	14,034	13,429	12,142
8	Jharkhand	2,43,343	2,10,794	1,70,450
9	Karnataka	5,78,080	4,98,868	4,06,720
10	Kerala	1,62,251	1,55,725	1,43,267
11	Madhya Pradesh	10,39,941	9,98,165	9,10,322
12	Maharashtra	13,84,240	12,16,585	10,74,552
13	Odisha	2,37,116	2,01,292	1,74,404
14	Punjab	1,58,768	1,35,494	1,05,497
15	Rajasthan	3,80,646	3,44,873	2,76,804
16	Tamil Nadu	6,85,715	6,73,709	6,32,085
17	Telangana	3,89,372	2,73,453	2,29,673
18	Uttar Pradesh	21,60,179	20,41,278	17,25,799
19	Uttarakhand	67,089	65,866	56,244
20	West Bengal	6,27,055	6,11,396	5,38,363
21	Arunachal Pradesh	14,287	13,005	9,495
22	Assam	2,21,943	1,84,600	1,48,507
23	Manipur	56,047	51,225	24,046
24	Meghalaya	8,692	4,580	3,138
25	Mizoram	40,704	39,361	34,262
26	Nagaland	37,223	32,164	30,228
27	Sikkim	301	301	220
28	Tripura	92,213	88,966	82,942
29	A&N Island	261	261	234
30	Chandigarh	1,286	1,286	1,286
31	DNH & DD	10,712	10,712	10,454
32	Delhi	33,625	33,625	33,625
33	J&K	45,982	43,907	35,961
34	Ladakh	1,138	1,071	1,009
35	Puducherry	19,752	19,269	12,923
Total		127.68 Lakh	121.03 Lakh*	99.07 Lakh*

* Includes completed (3.42 lakh) and grounded (4.01 lakh) houses of JnNURM during mission period.